

National Company Law Tribunal

Allahabad Bench

CP No. 2/ND/2008

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 22.02.2018

NAME OF THE COMPANY: Sudarshan Doors Pvt Ltd & ors

SECTION OF THE COMPANIES ACT/ I & B CODE: 397/398 of the companies act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ankit K. Singh	PCS	Petitioners (Proxy)	Ankit
2.				

CP No. 2/ND/2008

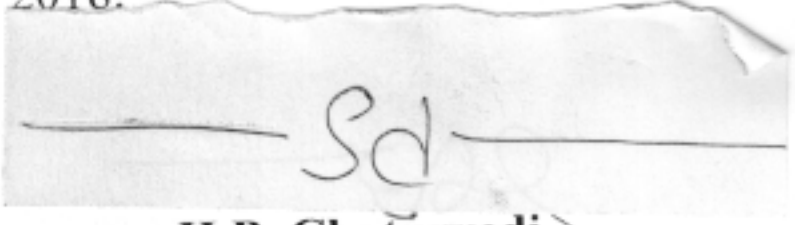
Shri Ankit Kumar Singh, PCS for the petitioner. None for the  
Respondents.

Respondents are granted liberty to file their counter affidavit/ reply to  
the main Company Petition as a final opportunity.

The matter to be listed on 20<sup>th</sup> March, 2018.

Date: 22/02/2018

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)